GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO -- 2050

ANSWERED ON - 20/12/2023

SOCIAL WELFARE SCHEMES FOR DEPRIVED CLASSES

2050.SHRI S. SELVAGANABATHY SHRI LAHAR SINGH SIROYA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of social welfare schemes implemented in States/UTs along with the names of such schemes, specially for Puducherry and Karnataka, district-wise;
- (b) whether there is any specific scheme for economically poor people particularly for women belonging to the weaker sections; and
- (c) if so, the details of these schemes along with the allocations made for such schemes?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (c) The focus of the Department of Social Justice and Empowerment (DoSJE) is the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Section (EWS). This Department is implementing several Schemes for their welfare across India including Puducherry and Karnataka. The details of the major schemes along with the last two years' fund allocations are given as **Annexure**.

Referred in part (a) of Rajya Sabha Unstarred Q. No. 2050 regarding Social welfare schemes for deprived classes for answer on 20.12.2023

Rs in Crore

		2021-22		2022-23	
S.No.	Programme/Schemes	Allocated Fund	Expenditure	Allocated Fund	Expenditure
_ 1	Post Matric Scholarship for SCs	4196.59	1978.56	5660	4392.5
Scholarships for Higher Education for Young Achievers Scheme(SHREYAS)					
2	National Fellowship for SCs	125	122.44	159	114.25
	National Overseas Scholarship for SCs	35	49.07	50	75.44
	Top Class Education for SCs	70	84.72	108	85.67
	Free Coaching for SCs	30	14.98	27	18.41
3	Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY)	1800	1820.32	1062.39	164
4	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	600	610.11	500	390.85
5	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA)	63.21	38.04	89	51.01
6	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	43.31	39	70	11.1
7	Pre Matric Scholarship for SCs and Others	725	570.39	500	208.62
8	Venture Capital Funds for SCs	70	70	70	35
9	Pradhan Mantri Dakshta Aur Kusł	ıalta Sampanı	n Hitgrahi (PM D	AKSH) Yojai	1a
	SC Component	38.94	33.21	40	8.9
	OBC and others Component	40.54	35.02	44	6.04
10	Atal Vayo Abhuday Yojana(AVYAY)	150	96.54	140	117.54
	National Action Plan on Drug Demand Reduction	200	90.93	200	97.61
12	Support for Marginalized Individuals for Livelihood & Enterprize (SMILE)				
	Comprehensive Rehabilitation of Persons Engaged in the Act of Begging	10	0.05	15	0.44
	Comprehensive Rehabilitation for Welfare of Transgender Persons	25	1.91	30	0.12
	Prime Minister's Young Achievers Scholarship Award Scheme for Vibrant India (YASASVI) (OBCs/EBCs/DNTs)				
	Post Matric Scholarship for OBCs/EBCs	1300	1319.96	1083	1007.04
	Pre Matric Scholarship for OBCs	250	218.46	394.61	361.13
	Boys and Girls Hostel for OBCs	30	18.76	20	18.8
	Scholarships for Higher Education for Young Achievers Scheme(SHREYAS) (OBCs)				
	National Fellowship for OBCs	60	55.55	53	51.32
	Interest Subsidy on Overseas Studies of OBCs	30	26.7	27	24.05
15	Venture Capital Fund for Backward Classes	20	20	40	10
16	Scheme for Economic Empowerment of DNT/N/SN (SEED)	40.4	0.21	28	2.3
17	Information, Monitoring Evaluation and Social Audit	25	17.82	19.5	13.74
